

and organised physical work to all students in educational institutions has proved successful and popular; and

(b) what is the number of institutions where this is being tried?

The Parliamentary Secretary to the Minister of Education (Dr M. M. Das): (a) and (b). The Government of India have tried no such experiment of giving mass Practical Training Drill and organised physical work to all students in educational institutions. They have, however, advised and encouraged the State Governments to introduce such activities in their schools.

Sardar Hukam Singh: May I know whether any State Governments have introduced them in pursuance of the advice given by the Centre?

Dr. M. M. Das: Yes, Sir. Some of the State Governments have reported to the Central Government that parts of the proposals of the Central Government have been implemented and are being implemented.

Sardar Hukam Singh: May I know whether the Centre propose to give any encouragement to the States either by way of subsidy or grant to take up this work?

Dr. M. M. Das: No such proposal is there before the Central Government.

Shri S. N. Das: May I know whether any of the State Governments has asked for Central aid, and if so, which are those?

Dr. M. M. Das: So far as this particular scheme is concerned, no State Government has asked for any financial aid from the Central Government.

Sardar A. S. Saigal: May I know what steps have been taken as regards physical training in 1953?

Dr. M. M. Das: In the year 1953 several of the schemes have been suggested to the State Governments and for the implementation of those schemes Rs. 4,75,620 have been spent by the Central Government.

Shri M. D. Ramasami: May I know whether this involves a separate course of training for the instructors themselves, and if so, where the training is given?

Dr. M. M. Das: So far as the Central Government is concerned, they have got no separate institute for training the teachers in physical education.

Sardar A. S. Saigal: May I know whether any help was given to the Hanuman Vyayam Shala in Amrseti in Madhya Pradesh State?

Dr. M. M. Das: It is difficult for me without consultation to answer that question.

'REFRESHER COURSES' FOR ARMY OFFICERS

*1831. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) whether the senior officers in the army have to undergo any "refresher courses" to keep them fit for their duties; and

(b) if so, whether any such courses were held during 1953-54?

The Minister of Defence Organisation (Shri Tyagi): (a) Yes, Sir.

(b) Yes. 5 such courses were held during 1953-54.

Sardar Hukam Singh: What was the number of officers who underwent that training?

Shri Tyagi: It varied from course to course. Senior officers from the ranks of Lieutenant Colonels and above are generally admitted to such courses. The five courses were:

One was at the Army Air Transport Support School at Agra where 17 Lieutenant Colonels and one Brigadier took part. Another was the Para Refresher Course at Para Troopers' Training School, I.A.F., Agra. There two Colonels took part. Then the Regimental Commanders' course at the School of Artillery, Deolali, where 8 Lieutenant Colonels took part. The fourth one

was the Senior Signal Officers' course at the School of Signals, Mhow, where four officers took part. And the fifth was Tactical Study Periods at the Infantry School, Mhow, where 37 Brigadiers and two civilians took part.

Sardar Hukam Singh: Has every officer to go in rotation to get this refresher course, and in view of the small number that took this training during the year, is it possible to give that refresher course training to every officer even in ten years?

Shri Tyagi: In fact, the training is given not only in camps and classrooms, but most of the training is had on the field generally by every officer at his own post. These are only theoretical courses for which officers are called.

Shrimati Kamlenda Matti Shah: What is the duration of this course?

Shri Tyagi: It varies from a week to ten or fifteen days only.

Shri Muniswamy: May I know whether the study fortnights that were conducted, come under this refresher course training?

Shri Tyagi: I could not follow the question.

Mr. Speaker: Study fortnights? I also could not follow the question.

Sardar Hukam Singh: During 1953, it was the study fortnight that was undertaken by way of a refresher course, at Mhow, and the officers were trained in that.

Mr. Speaker: Is it the same as study fortnight?

Shri Tyagi: Yes, study fortnight is also one of the courses.

POLICE DEPARTMENT, TRIPURA

*1810. **Shri Biren Dutt** (on behalf of **Shri Dasaratha Deb**): Will the Minister of States be pleased to state:

(a) how many written complaints have been received during 1953 regarding corruption in the Police Department of Tripura;

(b) the number of cases in which investigations have been made; and

(c) the number of cases in which action has been taken on the results of the investigations?

The Deputy Minister of Home Affairs (Shri Datar): (a) Nine complaints were received in 1953. Three complaints were received by the Government of India.

(b) and (c). It has been reported that six cases were investigated and are pending trial and that the remaining three are pending investigation. Of the three cases reported to the Government of India, two were found to be without any basis after enquiry and enquiries are proceeding in the third case.

Shri Biren Dutt: May I know how many cases have been reported about lending of guns to the dacoits, by the police officers?

Shri Datar: This deals with corruption cases, not with others.

MILITARY ENGINEERING SERVICES

*1807. **Shri M. S. Gurupadaswamy:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that recruitment has been made to some civilian posts in the Military Engineering Services, contrary to the rules prescribed for recruitment thereto; and

(b) if so, what is the number of such cases category-wise and year-wise, since 1947?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes. Steps are being taken to prevent a recurrence of such irregularities.

(b) I lay a statement on the Table of the House. [See Appendix VIII, annexure No. 22.]

Shri M. S. Gurupadaswamy: May I know the reasons for recruiting these people, contrary to the rules?